

Annexure - A

Bartronics Global Solutions Limited

CP (IB)No.384/7/HDBB/2020

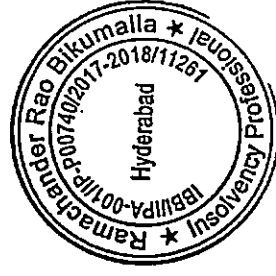
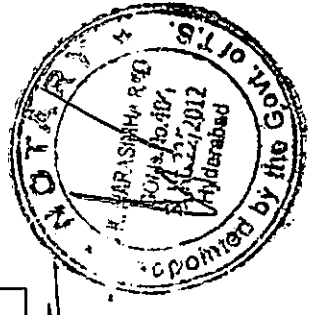
LIST OF CREDITORS

[Under Regulation 13(2)(d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

(As on 04-08-2021)

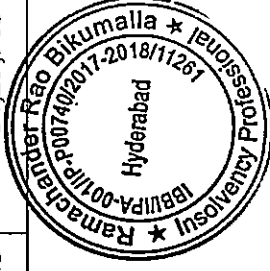
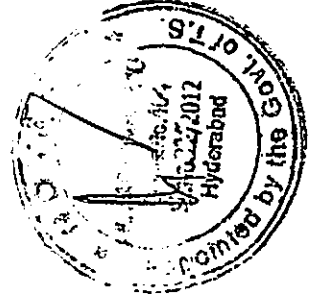
I. FINANCIAL CREDITORS

Sl. No.	Name of the Creditor	Addresses	Amount claimed by the Claimants in Rupees	Amount admitted in Rupees	Security interest if any, in respect of such claim (in Rupees)
1.	Infokall Enterprise Solutions Limited	8-2-269/4/W, Plot No 4, Road No2, Banjara Hills, Hyderabad-500034, Telangana	2,60,37,669	2,60,37,669	NIL
	<b>Total</b>		<b>2,60,37,669</b>	<b>2,60,37,669</b>	



II. OPERATIONAL CREDITORS

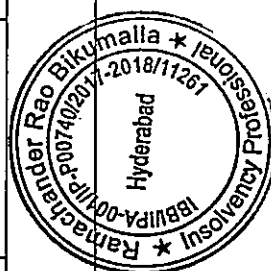
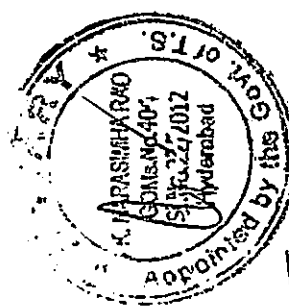
Sl. No.	Name of the Creditor	Addresses	Amount claimed by the creditors in Rupees	Amount admitted in Rupees	Security interest if any, in respect of such claim (in Rupees)	Details of the assignment of debt, if any
1.	Deputy Commissioner of Central Tax, Banjara Hills GST Division, Hyderabad GST Commissionerate	3rd Floor, Amiso Plaza, Road No. 12, Banjara Hills, Hyderabad-500034. Email: <a href="mailto:cgst.bhillsdiv@gov.in">cgst.bhillsdiv@gov.in</a>	8,92,14,842	8,92,14,842	NIL	NIL
2.	The Employee State Insurance Corporation,	5-9-23, Hill Fort Road, Adarsh Nagar, Hyderabad - 500 063	12,21,970	12,21,970	NIL	NIL
3.	Income Tax Officer, TDS,	Income Tax Officer, TDS, Ward-1(1), Room No. 423, 4th Floor, B Block, Income Tax Towers, Masab Tank, Hyderabad - 500 004	21,57,640	21,57,640	NIL	NIL
4.	Bartronics India	Chinnam Poorna Chandra Rao	64,25,913	64,25,913	NIL	NIL



Limited	Resolution Professional Flat No101, TVS MahathiApts, Opp to Sampoorna Super Market, Behind SR Digi School, Lanco Hills Road, Manikonda HYDERABAD 500 089 Telangana State								
<b>Total</b>									9,90,20,365

### III. WORKMEN / EMPLOYEES

Sl. No.	Name of the Creditor	Address	Amount claimed by the Claimants in Rupees	Amount admitted in Rupees	Security interest if any, in respect of such claim (in Rupees)	Details of the assignment of debt, if any
NIL						



IV. OTHER CREDITORS

Sl. No.	Name of the Creditor	Address	Amount claimed by the Claimants in Rupees	Amount admitted in Rupees	Security interest if any, in respect of such claim (in Rupees)	Details of the assignment of debt, if any
NIL						

*[Handwritten signature]*



**SUMMARY OF ADMITTED CLAIMS**

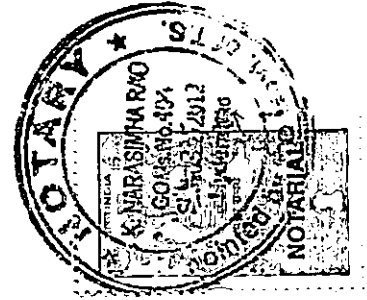
Sl. No.	Name	Amount claimed	Amount admitted
I	Financial Creditors	2,60,37,669	2,60,37,669
II	Operational Creditors	9,90,20,365	9,90,20,365
III	Workmen / Employees	-	-
IV	Other Creditors	-	-
	<b>GRAND TOTAL</b>	<b>12,50,58,034</b>	<b>12,50,58,034</b>

(Amounts admitted: Grand Total Rupees Twelve Crores Fifty Lakhs Fifty Eight thousand Thirty Four only)



*[Signature]*

**RAMACHANDER RAO BIKUMALLA**  
 [IP Registration No. IBBI/PA-001/IP/  
 P-00740/2017-2018/11261]  
**INTERIM RESOLUTION PROFESSIONAL**  
 In the matter of Bartronics Global Solutions Limited.



Place: Hyderabad

Date: 30-08-2021

**ATTESTED**

*[Signature]* 30/08/2021

**K. NARASIMHA RAO, B.A., LL.B**  
 ADVOCATE / NOTARY  
 Appointed by the Govt. of T.S.  
 # 10-1-891/401, A.C. Guards  
 Khairatabad, HYDERABAD